

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

3. IA 154/2020 MA 3992/2019
IN C.P. (IB)-190(MB)/2018

CORAM: SHRI ASHOK KUMAR BORAH, HON'BLE MEMBER (J)
SHRI SHYAM BABU GAUTAM, HON'BLE MEMBER (T)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 02.07.2021**

NAME OF THE PARTIES: - IA 154/2020 Bank of India (Shrenuj & Co Ltd

MA 3992/2019 Dr. Hiten Parekh (Bank of India)

IN THE MATTER OF

Bank of India

V/s

Shrenuj & Co Ltd

Section: 7 and 60 (5) of Insolvency and Bankruptcy Code, 2016

ORDER

The matter is taken up through Virtual Hearing (VC). Learned Counsel Mr. Zaid Mansuri appeared for the applicant. Learned Counsel Ms. Ami Jain appeared for the Corporate Debtor. Heard **I.A No. 154/2020** and **M.A No 3992/2019**.

Reserved for Orders.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)
02.07.2021
Sushil

Sd/-
ASHOK KUMAR BORAH
Member (Judicial)